## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1059/2021

JASBIR KAUR & ANR.

Petitioner(s)

**VERSUS** 

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date: 13-04-2022 This petition was called on for hearing today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Manish Bhatnagar, Adv.

Mr. Namit Saxena, AOR Mr. Panshol Chandra, Adv. Mr. Awnish Maithani, Adv. Mr. Anmol Mathur, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

- 1 Issue notice, returnable in three weeks.
- 2 Liberty to serve the Central Agency, in addition.

(SANJAY KUMAR-I) AR-CUM-PS (SAROJ KUMARI GAUR) COURT MASTER